SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

श्री राजमणि पटेल (मध्य प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूं।

Need to provide additional C.R.P.F. Battalions to the State of Chhattisgarh to tackle naxal threat

श्री पी.एल.पुनिया (उत्तर प्रदेश): सर, मैं छत्तीसगढ़ को आवंटित सात सीआरपीएफ बटालियनों को शीघ्र उपलब्ध कराने के बारे में कहना चाहता हूं। वर्ष 2018 में गृह मंत्रालय, भारत सरकार द्वारा छत्तीसगढ़ राज्य के लिए सात अतिरिक्त सीआरपीएफ बटालियनें आवंटित की गई थी, जिनकी नक्सल विरोधी अभियानों में दक्षिण बस्तर के जिला सुकमा और बीजापुर में, अत्यंत नक्सल प्रभावित क्षेत्रों में तैनाती का निर्णय लिया गया था, लेकिन अभी तक तैनाती नहीं हो सकी है। महोदय, चयनित लोकेशन पर बटालियन मुख्यालय के इन्फास्ट्रक्टर निर्माण हेतु राशि आवंटित करके अधिकांश लोकेशन पर निर्माण कार्य पूरा हो चुका है। दूरसंचार सुविधा में वृद्धि के लिए 525 मोबाइल टावर स्थापित किए जा चुके हैं। 1028 टावरों की स्वीकृति हेतु गृह मंत्रालय को प्रस्ताव भी मेजा है। हाल ही में जम्मू-कश्मीर से दस 10 सीआरपीएफ बटालियनों को कार्यमुक्त किया जा रहा है। इससे छत्तीसगढ़ के लिए 7 बटालियनों को उपलब्ध कराया जा सकता है। आपके माध्यम से निवेदन है कि छत्तीसगढ़ को पूर्व से आवंटित सात सीआरपीएफ बटालियनों को अतिशीघ्र उपलब्ध कराया जाए, जिससे नक्सल विरोधी अभियानों के संबंध में प्रमावी कार्रवाई की जा सके।

DR. SASMIT PATRA (Odisha): Sir, I associate myself with the matter raised by the hon. Member.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

श्रीमती छाया वर्मा (छत्तीसगढ़): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करती हूं।

श्री राजमणि पटेल (मध्य प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूं।

श्रीमती फूलो देवी नेतम (छत्तीसगढ़): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करती हूं।

Need to resolve the issue of long pending dues of B.S.N.L. workers

MS. DOLA SEN (West Bengal): Thank you, Chairman, Sir, for allowing me to deliver my Zero Hour submission. My topic today is about the BSNL Workers who are

[MS. Dola Sen]

not getting their salaries from long back. BSNL, that is, Bharat Sanchar Nigam Limited, is our nation's pride. But, somehow, due to financial crisis, BSNL has offered VRS package for the permanent workers and has failed to pay the contractual workers for the last two years' time.

The Central Government intends to sell stakes, at least, in two dozen public sector enterprise or give up complete ownership of worth 29 billion dollars after it has come for second time in power. This includes National Carrier, Air India, National Insurance, LIC, State-owned oil refinery, BPCL, country's lifeline Indian Railways, Port Trust, Coal sectors, Bengal Chemicals, Hindustan Corporation, Chittaranjan Locomotives Work, Steel Authority of India Limited, Alloy Steel Plant and even Defence Sector too through the Ordnance Factories Board. In nutshell, we may say that SAIL to BHEL, RAIL to BSNL are in stake, are in distress, Sir.

In Bengal, only 2500 permanent workers have been left and other 5500 permanent workers have taken VRS out of 7500 permanent workers of BSNL Kolkata Circle. Obviously, the BSNL has to depend on contractual workers to maintain their services, and they are 4500 in Kolkata circle, 3500 in West Bengal Circle, that is, total 8000 contractual workers approximately in numbers in Bengal. It is more than one lakh in all over India. All these workers are working all through and not getting wages after April 2019. Actually, it is absurd and illegal even in private entrepreneurship and even grocery or stationery shops as well. They are not agitating. They are patiently and continuously through in service. It seems to be, Sir, don't take it otherwise, with due respect, the Ruling Party...*

MR. CHAIRMAN: No charge should be made. ... (Interruptions)... Shri Mir Mohammad Fayaz. ... (Interruptions)... It will not go on record. ... (Interruptions)...

MS. DOLA SEN: *

MR. CHAIRMAN: This is not going on record. Why are you wasting your energy? ... (Interruptions)... Please. ... (Interruptions)... You have made out your point in a very befitting manner. ... (Interruptions)... Leave it. ... (Interruptions)... Political criticism, we can take no more. ... (Interruptions)...

MS. DOLA SEN: *

CHAIRMAN: I have called Shri Fayaz. ... (Interruptions)... You know my concern for rules. ... (Interruptions)...

^{*}Not recorded.

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the Special Mention made by Ms. Dola Sen.

SHRI BINOY VISWAM (Kerala): Sir, I also associate myself with the Special Mention made by Ms. Dola Sen.

SHRI ABDUL WAHAB (Kerala): Sir, I also associate myself with the Special Mention made by Ms. Dola Sen.

SHRI RIPUN BORA (Assam): Sir, I also associate myself with the Special Mention made by Ms. Dola Sen.

SHRI K.K. RAGESH (Kerala): Sir, I also associate myself with the Special Mention made by Ms. Dola Sen.

SHRI ASHOK SIDDHARTH (Uttar Pradesh): Sir, I also associate myself with the Special Mention made by Ms. Dola Sen.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by Ms. Dola Sen.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Special Mention made by Ms. Dola Sen.

SHRI BHASKAR RAO NIKKANTI (Odisha): Sir, I also associate myself with the Special Mention made by Ms. Dola Sen.

SHRI MD. NADIMUL HAQUE (West Bengal): Sir, I also associate myself with the Special Mention made by Ms. Dola Sen.

SHRI AHMED PATEL (Gujarat): Sir, I also associate myself with the Special Mention made by Ms. Dola Sen.

SHRI ELAMARAM KAREEM (Kerala): Sir, I also associate myself with the Special Mention made by Ms. Dola Sen.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I also associate myself with the Special Mention made by Ms. Dola Sen.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the Special Mention made by Ms. Dola Sen.

SHRI N.R. ELANGO (Tamil Nadu): Sir, I also associate myself with the Special Mention made by Ms. Dola Sen.

PROF. MANOJ KUMAR JHA (Bihar): Sir, I also associate myself with the Special Mention made by Ms. Dola Sen.

Need for engagement of the National Institute of Sports (NIS) trained youngsters of the UT of Jammu and Kashmir as coaches/trainers

SHRI MIR MOHAMMAD FAYAZ (Jammu and Kashmir): ³ Sir, on 5th August 2019, in this very House, when Article 370 and 35A were defanged, I and my party protested and said that it would be detrimental for the youth. Today I wish to say about an important thing. In 2016, some of our youngsters came to Patiala under PM package. They were trained and made coaches, with the intention that they will train the youth in Kashmir valley and Jammu in sports activities and guide them.

We have been reiterating that this would harm us and this issue was raised by LOP also.

Almost 15,000 engineers who were part of a self help group- their parents had sent them to study engineering, they finished engineering course and had been working for almost 12 years but now that engineering wing has been disbanded. Similarly, there were pharmacists......

MR. CHAIRMAN: No, no, you have given notice about National Institute for Sports. Please focus on that. आपका नोटिस बताता है कि 'Engagement of ... (Interruptions)...

This is not general discussion. ... (Interruptions)...

मीर मोहम्मद फ़ैयाजु: सर, यही है।

MR. CHAIRMAN: This is Zero Hour. ... (Interruptions)... Please. मुझे समझ में आया, जो LoP ने कहा that many Kashmiri people are unemployed. ... (Interruptions)...

मीर मोहम्मद फ़ैयाज: सर, वह भी है। सर, जो वहां से ट्रेनिंग करके आए थे, वे भी एक साल से चिल्ला रहे हैं। उनकी बात कोई नहीं सुन रहा है। इसी तरह से कश्मीर में 60 हजार डेली वेजर्स हैं।

^{*}English translation of the original speech delivered in Kashmiri. †Transliteration in Urdu script.